

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

OA No. 256/2013

Thursday, this the 2nd day of January, 2014

CORAM:

Hon'ble Mr.Justice A.K.Basheer, Judicial Member
Hon'ble Mr.K.George Joseph, Administrative Member

P.Velayudhan
Track Man (Retd)
Southern Railway
Palghat Division Applicant

(By Advocate: Mr.Siby J.Monippally)

Versus

Union of India rep. by
Senior Personnel Officer
Southern Railway
Palghat Division, Palghat Respondent

(By Advocate: Mr.Thomas Mathew Nellimootttil)

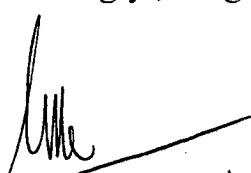
This application having been heard on January 2, 2014, the Tribunal on the same day delivered the following order:-

ORDER

Hon'ble Mr.Justice A.K.Basheer, Member (J)

When this case is taken up for consideration, learned counsel for the applicant submits that this Original Application has become infructuous in as much as the respondents have already granted the relief sought for.

2. Accordingly, Original Application is disposed of as infructuous.


(K. George Joseph)
Administrative Member


(Justice A.K.Basheer)
Judicial Member